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OF
IN THE HIGH COURT, JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO 461 OF 2009

In the Matter of Companies act 1956

And

In the Matter of section 433 of the companies
act 1956

And

In the matter of Kacharia Dyes & Chemicals
Pvt. Ltd A Private Limited Company
Registered under the Companies act 1956
having its Registered office at 275, Shreeji
Bhavan , Samuel Street , Mumbai 400 003

M/s Gandhi Plastic Industries]
Partnership firm registered at]
5-D ,Mogra Village Road , Andheri]
(East), Mumbai 400 069]

.....Petitioner

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ADVERTISMENT OF PETITION

Notice is hereby given that a Petition, for the winding up of the abovenamed Company was Presented on 17th March 2009 to the Hon'ble

